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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/1/2016  
NAME OF THE PETITIONER(S) : Shankar Sundaram  
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 22 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. MURUGAN

For M/s. Rugan & Arya  
Counsel for Petitioner




KRISHNA SRINIVASAN  
GEETHI ARA  
DHARAKRISHN.P.

For. S. Ramasubramaniam  
& Associates .  
Counsel for R1 & 3



**ORDER**

Counsel for both the parties present. Both the counsels stated that the matter is pending disposal before the Apex Court and prays time for reporting on the same. At request, time enlarged. Put up on **15.02.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)